## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P No. 83/KB/2014

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name	of the Company	Rajendra Mannalal Khai Ors	ndelwal & OrsVersus-Jardine	Henderson Ltd. &
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

KUMARDEEP MAJUMDER, ADV VARUN KEDIA, ADV

FOR THE PETITIONER

D.N. Sharma, Adv Ratmerh Rai, Adv Anuncy Baru, Adv Srinjay Bhattacharya, Adv

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 3 is present.

List it on 06/03/2018.

Sd

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

Sd